

D.YEDUKONDALU
REGISTRAR (IT-cum-CPC)



AMARAVATHI,
Dated: 25-03-2025.

ROC.NO.1198/2025-CPS

To
The Bidders,
Sir,

SUB: HIGH COURT – COMPUTER SECTION – Cancellation of tender vide ROC.No.1198/2025-CPS, dated: 11.03.2025 towards procurement of 226 numbers of Microsoft Windows 11 Pro OS licenses for the use of High Court of Andhra Pradesh - Regarding.

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I invite your attention to the subject and reference cited,

As directed, I am to state that the High Court decided to cancel the tender, as per ROC.No.1198/2025-CPS, dated 11.03.2025, which was published on the official website of the High Court of Andhra Pradesh for the procurement of 226 Microsoft Windows 11 Pro OS licenses, due to the receipt of single bid.

Furthermore, I would like to inform you that a fresh tender with the same specifications has been floated on the official website of the High Court of Andhra Pradesh for the procurement of Microsoft Windows 11 Pro OS licenses.

Therefore, I request all intended bidders to participate in the fresh bid, as per ROC.No.1198/2025-CPS, dated 25.03.2025.

Yours Sincerely,

REGISTRAR (IT-CUM-CPC)

